

DIVISION BENCH  
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1244(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>TH</sup> NOVEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	TENKI TENDUF-LA DAVIS VS ANNANDALE LEASING PRIVATE LIMITED
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 243(1) (B)

**Appearance (via video conferencing/physically)**

**For Petitioner**

**Mr. Jishnu Saha, Sr. Adv.**

**Mr. Ishaan Saha, Adv.**

**Ms. Sinthia Bala, Adv.**

**For Respondent**

**Ms. Manju Bhuteria, Adv.**

**Ms. Rajshree Kajaria, Adv.**

**ORDER**

1. Learned Sr. Counsel along with Ld. Counsel for the Petitioner present. Ld. Counsel for the respondent present.
2. Post this matter on 27.12.2022.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**